

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BULLETIN PART -I BUDGET SESSION

THURSDAY, APRIL 5, 2018

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2.47 P.m.  
The day was allotted for Government Business.

**1. Questions:**

Questions Nos. 77 - 82 were taken up and disposed off.

**2. Zero Hour Notice:**

Shri George B. Lyngdoh, MLA tabled a Zero Hour Notice under Rule 49 A of the Rules of Procedure and Conduct of Business relating to the news item published in "U Nongsain Hima", dated- 21.3.2018, under the caption "Pynsangeh ka Sorkar Assam ban buh Police Outpost ha Umru".

**3. Call Attention Notice:**

Shri P. T. Sawkmie, MLA called the attention of the Minister in-charge Revenue and Disaster Management under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "Mawphor", dated 31.3.18 under the caption "Lyngshop u phria ha East, West Khasi Hills bad Ri Lum Jaintia, da ki phew spah julor ki ing ki sem".

**4. Laying of Report:**

Shri Conrad K. Sangma, Chief Minister in-charge Cooperation laid the Annual Report & Account of the Meghalaya State Warehousing Corporation for the year 2015-2016.

## **5. Committees:**

- a. Shri Prestone Tynsong, Minister in-charge Parliamentary Affairs moved:  
That in pursuance of the Rule 242 (1) of the Rules of Procedure and Conduct of Business in Meghalaya Legislative Assembly, the Assembly do now elect 5 Members of the House to constitute the Committee on Public Accounts for a period of 30 months from the date of first formation.
- b. In pursuance of the Rule 242 B (1) of the Rules of Procedure and Conduct of Business in Meghalaya Legislative Assembly, the Assembly do now elect 5 Members of the House to constitute the Committee on Public Undertakings for a period of 30 months from the date of first formation.
- c. In pursuance of the Rule 244 (1) of the Rules of Procedure and Conduct of Business in Meghalaya Legislative Assembly, the Assembly do now elect 7 Members of the House to constitute the Committee on Estimates for a period of 30 months from the date of first formation.

## **6. Debate of Governor's Address:**

(At 11.15a.m., Hon'ble Deputy Speaker was in the Chair)

Shri Charles Pyngrope, MLA continued with his speech on the Debate on Governor's Address.

Other Hon'ble Members who participated were Shri S.G. Esmatur, Shri Jim M. Sangma, Shri H. M. Shangpliang, Shri Zenith M. Sangma, Shri Rakkam A. Sangma and Shri Wailadmiki Shylla.

## **7. Adjournment:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Friday, the 6<sup>th</sup> April, 2018.

**Dated Shillong,  
the 5<sup>th</sup> April, 2018.**

**Commissioner & Secretary,  
Meghalaya Legislative Assembly.**